

**PUNJAB VIDHAN SABHA SECRETARIAT**  
**NOTIFICATION**

**THE 10<sup>TH</sup> JANUARY, 2020**

No. 6-LA-2020/ / .- The following Order by the Governor of Punjab, dated the 10<sup>th</sup> January, 2020, is published for general information –

“ਹੁਕਮ

ਭਾਰਤ ਦੇ ਸੰਵਿਧਾਨ ਦੇ ਅਨੁਛੇਦ 174 ਦੀ ਕਲਾਜ਼ (1) ਦੁਆਰਾ ਮੈਨੂੰ ਸੌਂਪੀਆਂ ਗਈਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਮੈਂ, ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੌਰ, ਰਾਜਪਾਲ, ਪੰਜਾਬ, ਇਸ ਦੁਆਰਾ ਪੰਜਾਬ ਰਾਜ ਦੀ 15ਵੀਂ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਵੀਰਵਾਰ, ਮਿਤੀ 16 ਜਨਵਰੀ, 2020 ਨੂੰ 10.00 ਵਜੇ ਸਵੇਰੇ ਇਸ ਦੇ ਵਿਸ਼ੇਸ਼ ਦਸਵੇਂ ਸਮਾਗਮ ਲਈ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ, ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਵਾ ਭੇਜਦਾ ਹਾਂ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ :  
10 ਜਨਵਰੀ, 2020

ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੌਰ,  
ਰਾਜਪਾਲ, ਪੰਜਾਬ।

**ORDER**

IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, V.P. SINGH BADNORE, GOVERNOR OF PUNJAB, HEREBY SUMMON THE FIFTEENTH VIDHAN SABHA OF THE STATE OF PUNJAB TO MEET FOR ITS TENTH (SPECIAL) SESSION AT 10.00 A.M. ON THURSDAY, THE 16<sup>TH</sup> JANUARY, 2020, IN THE PUNJAB VIDHAN SABHA HALL, VIDHAN BHAVAN, CHANDIGARH.

**DATED CHANDIGARH:  
THE 10<sup>TH</sup> JANUARY, 2020.**

**V.P. SINGH BADNORE,  
GOVERNOR OF PUNJAB."**

**DATED CHANDIGARH:  
THE 10<sup>TH</sup> JANUARY, 2020.**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**

No. 6-LA-2020/ 778, dated Chandigarh, the 10<sup>th</sup> January, 2020.

Copy forwarded for information to –

1. all Members of the Punjab Vidhan Sabha;
2. the Chief Secretary to Government, Punjab, Chandigarh;
3. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;

**P.T.O.**

4. the Principal Secretary to Hon'ble Chief Minister, Punjab;
5. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies) with reference to his Department's letter No. 1/3/2017-3478/32, dated the 10<sup>th</sup> January, 2020;
6. the Principal Secretary to Governor, Punjab, Chandigarh;
7. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh (with 4 spare copies);
8. the Legal Remembrancer and Secretary to Government, Punjab, Legislative Department, Chandigarh;
9. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
10. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001 (with two spare copies);
11. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
12. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi;
13. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
14. the Secretaries to all State Legislative Assemblies / Councils in India;
15. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I (A) Section), New Delhi - 110001;
16. the Under Secretary to Government, Punjab, General Administration (By name) with 180 spare copies for distribution amongst the various Branches under the Administrative Secretaries;
17. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
18. the Director, Information and Public Relations, Punjab, Chandigarh;
19. The Incharge, United News of India, Building No.6, First Floor, Sector-42, Attawa, Chandigarh-160036;
20. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
21. all Press Correspondents stationed at Chandigarh.

  
ASSISTANT INFORMATION OFFICER,  
for SECRETARY.

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਸਕੱਤਰੇਤ  
(ਵਿਧਾਨ ਸ਼ਾਖਾ)

ਨੰ: 6-ਐਲ.ਏ.-2020/ 775

ਵੱਲੋਂ

ਸ਼੍ਰੀਮਤੀ ਸ਼ਸੀ ਲਖਨਪਾਲ ਮਿਸ਼ਰਾ,  
ਸਕੱਤਰ।

ਸੇਵਾ ਵਿਚ

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਸਮੂਹ ਮੈਂਬਰ ਸਾਹਿਬਾਨ ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ, 10 ਜਨਵਰੀ, 2020

ਸ਼੍ਰੀਮਾਨ/ਸ਼੍ਰੀਮਤੀ ਜੀ,

ਮੈਨੂੰ ਆਪ ਜੀ ਨੂੰ 15ਵੀਂ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਦਸਵਾਂ (ਵਿਸ਼ੇਸ਼) ਸਮਾਗਮ ਲਈ ਬੁਲਾਵਾ ਭੇਜਣ ਦਾ ਮਾਣ ਪ੍ਰਾਪਤ ਹੋਇਆ ਹੈ, ਜਿਸ ਮੁਤਾਬਿਕ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਵੀਰਵਾਰ, ਮਿਤੀ 16 ਜਨਵਰੀ, 2020 ਨੂੰ 10.00 ਵਜੇ ਸਵੇਰੇ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਇਆ ਗਿਆ ਹੈ।

2. ਮੈਂ ਆਪ ਜੀ ਨੂੰ ਇਹ ਵੀ ਦੱਸਣਾ ਹੈ ਕਿ ਸੰਵਿਧਾਨ ਦੇ ਅਨੁਛੇਦ 176 ਦੀ ਕਲਾਜ਼ (1) ਦੀ ਪੈਰਵੀ ਵਿੱਚ ਰਾਜਪਾਲ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਉਪਰੋਕਤ ਸਮੇਂ, ਤਰੀਕ ਅਤੇ ਥਾਂ ਤੇ ਸੰਬੋਧਨ ਕਰਨਗੇ।

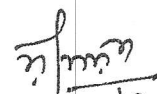
3. ਸਮਾਗਮ ਦੇ ਪ੍ਰੋਗਰਾਮ ਦੀ ਕਾਪੀ ਬਾਅਦ ਵਿਚ ਭੇਜੀ ਜਾਵੇਗੀ।

(I have the honour to enclose summons according to which the Fifteenth Punjab Vidhan Sabha has been summoned to meet for its Tenth (Special) Session on Thursday, the 16<sup>th</sup> January, 2020 at 10.00 A.M. in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, Chandigarh.

2. I am also to inform you that in pursuance of clause (1) of Article 176 of the Constitution, the Governor will address the Punjab Vidhan Sabha at the time, date and place aforesaid.

3. Copy of the programme for the Session will follow).

ਵਿਸ਼ਵਾਸਪਾਤਰ,

  
10-1-20  
ਸਕੱਤਰ।